

**Dock Workers' Wage Revision  
Committee Report**

\*56. SHRI K. A. RAJAN:

SHRI S. G. MURUGAIYAN:

Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether Dock Workers' Wage Revision Committee has submitted its report;

(b) if so, main recommendations thereof; and

(c) Government's decision thereon?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM) (a). The Report of the Wage Revision Committee for Port and Dock Workers has been received by Government.

(b) The Committee has recommended a revised wage structure for the workers concerned. Copies of the Report have been placed in the Parliament Library.

(c) The Report is still under Government's consideration.

**Super Thermal Power Stations**

\*57. SHRI M. KALYANASUNDARAM: Will the Minister of ENERGY be pleased to state:

(a) whether the previous Government had approved the proposal for setting up of four super thermal power stations in the country; and

(b) if so, the facts thereof and action taken thereon?

THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN): (a) and (b). It is proposed to initially establish in a phased manner a super thermal power station in each of the four regions in the country, namely, Northern, Western, Southern and Eastern.

A Committee was set up in 1973 for making recommendations regarding

suitable sites for large thermal power stations and for studying their suitability from techno-economic considerations. Initially, the following sites have been examined for locating super thermal stations for each of the four Regions:

Singrauli (U.P.)	. . .	Northern
Korba (M.P.)	. . .	Western
Ramagundam (A.P.)/ Neyveli (Tamil Nadu)		Southern
Farakka (W.B.)	. . .	Eastern

The super thermal station at Singrauli has already been taken up and Stage I of the project comprising 3200 MW units has been sanctioned and work has begun. The project is being executed through the National Thermal Power Corporation and a World Bank loan to the extent of \$150 million is being provided to finance the project.

Action is also being taken for obtaining clearances for taking up the projects in the other Regions in a phased manner.

**Cutting off Power Supply to Karnataka from Idukki Project**

\*58. SHRI K. MALLANNA: Will the Minister of ENERGY be pleased to state:

(a) whether Government of Karnataka has approached Central Government regarding completely cutting off power supply to Karnataka from the Idukki Project;

(b) whether the supply has been reduced to 50 per cent after the Lok Sabha Elections; and

(c) if so, reasons therefor?

THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN): (a) to (c). The Government of Karnataka had approached the Central Government sometime ago for arranging